

18.11.2014

THE
PARLIAMENTARY DEBATES
(Part I—Questions and Answers)
OFFICIAL REPORT

1469

HOUSE OF THE PEOPLE

Friday, 4th July, 1952

*The House met at a Quarter Past Eight
of the Clock*

[MR. SPEAKER in the Chair]

MEMBERS SWORN

Shri N. M. Lingam (Coimbatore).
Shri Jaswant Rai Mehta (Jodhpur).

ORAL ANSWERS TO QUESTIONS

**ADDITIONAL STAFF FOR GENERAL
ELECTIONS**

*1465. **Sardar Hukam Singh:** Will the Minister of Communications be pleased to state:

(a) whether any additional staff was employed to cope with the additional election traffic handled by the Posts and Telegraphs Department during the recent General Elections;

(b) what was the expenditure incurred for this purpose; and

(c) whether any of the old staff was also engaged on an overtime basis?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) About Rs. 32,000.

(c) Yes.

Sardar Hukam Singh: May I know in what part of the postal services the increase was the greatest?

Shri Raj Bahadur: If the question refers to area, I think, mostly in Punjab, Bombay, West Bengal, Madras, the Central and U.P. Circles it was the greatest.

Sardar Hukam Singh: My question referred to the services and not the area.

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Shri Raj Bahadur: It was in all categories of staff: particularly postmen, postal runners, etc.

Sardar Hukam Singh: What was the additional expenditure that was incurred?

Shri Raj Bahadur: I have mentioned it. It was Rs. 32,066-1-11.

ELECTION POSTERS

*1466. **Sardar Hukam Singh:** Will the Minister of Communications be pleased to state:

(a) whether any candidates or parties in the recent General Election availed of the facilities provided for the display of election posters in the premises of Post Offices; and

(b) if so, what was the revenue collected on that account during the recent General Elections?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) Rs. 2,300.

Sardar Hukam Singh: Was this concession freely availed of?

Shri Raj Bahadur: It was not free. It was Rs. 50 for a candidate in a single-member constituency for State Assembly; Rs. 100 in a double-member constituency; and Rs. 250 a candidate in a constituency for the House of the People.

Sardar Hukam Singh: Have the Government inquired into the causes why this concession was not availed of—whether the rates were exorbitant, or due to some other causes?

Shri Raj Bahadur: No occasion for such inquiry has arisen. If the hon. Member wants it, inquiry will be made.

SAHARANPUR TRAINING CENTRE

*1467. **Shri S. C. Samanta:** Will the Minister of Communications be pleased to state: